

**Report and Accounts (2019-20) of NERAMAC, Guwahati and related papers**

उत्तर पूर्वी क्षेत्र विकास मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, Assam, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No.L.T.9086/17/23]

**Reports and Accounts (2021-22) of NFDC, Mumbai; Press Council of India, New Delhi; FTII, Pune; SRFTI, Kolkata and IIMC, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:—

(A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Forty-seventh Annual Report and Accounts of the National Film Development Corporation Limited (NFDC), Mumbai, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No.L.T.9222/17/23]

(B)(1) A copy each (in English and Hindi) of the following papers, under Section